

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) Yes, Sir.

(b) The losses amounted to Rs. 30.26 crores in 1977-78 and to Rs. 27.75 crores in 1978-79. The losses during 1979-80 are also expected to be of the order of Rs. 30 crores. The losses are primarily due to low production and productivity. This is, in turn, attributed, mainly to unsatisfactory industrial relations and motivation, inadequate power supply combined with unscheduled power interruptions.

(c) Yes, Sir.

(d) Government is fully seized of unsatisfactory performance of the HEC and after an indepth study of various aspects of its working, it has already set in motion a series of steps to remedy the situation.

Placing of Order for Electric Generators and Transformers with West Germany

1708. **SHRI RAM SWAROOP RAM:** Will the Minister of INDUSTRY be pleased to state:

(a) whether any order for supply of huge quantity of electric generators and transformers was placed with West-Germany during the years 1977-78 and 1978-79;

(b) whether generators and transformers are also manufactured in India; and

(c) if the reply to parts (a) and (b) above be in the affirmative, what were the reasons for importing generators and transformers?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) This Ministry has not processed any case for import of electric generators and transformers from West Germany. However, the Ministry of Energy had processed the following 2

import proposals in the year 1978-79:—

(i) Proposal of Tata Electric Co. for import of one No. 500 MW generator set for Trombay Power Station Extension Project;

(ii) Proposal of Maharashtra State Electricity Board for import of 4 Nos. 60 MW Gas Turbine sets for installation at Uran near Bombay.

(b) and (c) Generators and transformers are manufactured in India, but the gas turbines are not yet manufactured in the country. As regards 500 MW generators, these could not be manufactured in the country till the year 1978-79. BHEL has, however, acquired the technology and is progressively developing the capability to manufacture them in the country.

Take over of Illegal Arms

†1709. **SHRI KRISHAN CHANDRA PANDEY:**

SHRI RAM LAL RAHI:
SHRI TARIQ ANWAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that during the Janata and Lok Dal regimes there was increase in arms and ammunition without licences which resulted in marked increase in the incidence of crimes;

(b) if so, the steps being taken by Government to seize illegal arms;

(c) whether it is also a fact that anti-social elements are trying to create disturbances by making use of the illegal arms; and

(d) if so, when Government propose to take possession of the illegal arms and the steps Government propose to take against the culprits?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) and (b) There is no means for the government to ascertain directly the